

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 749/2015

SUDHIR & ORS.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 11-10-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Appellant(s) Mr. Ajay Veer Singh Jain,Adv.
 Mr. Uday Ram Bokadia,Adv.
 Mr. Rakesh Kumar Khare,Adv.
 Ms. Divya Garg,Adv.
 Mr. Sonal Jain, AOR

For Respondent(s) Mr. Pradeep Misra, AOR
 Mr. Dinesh Kr. Goswami,Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of the learned counsel for the appellants,
list the matter on Tuesday i.e. 23rd October, 2018.

(MADHU BALA)
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER